

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vikram Structures Private Limited Date of Commencement of Liquidation: 13-04-2023; List of Stakeholders as on Date: 12-06-2023; Name of IP: Mr. Surender Devasani; Process Number: 1; Last 5 digit of registration number: 11348

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	8	2883601	8	2883601	0	0	0	NA
2	Liquidation costs incurred till date	3	193490	3	190490	0	0	0	NA
3	Secured financial creditors	4	680546033	4	676540865	0	4005168	0	Annexure 3
4	Unsecured financial creditors	78	1073177393	45	365626344	0	707551049	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	19	8967870	18	3882650	0	5086220	0	Annexure 6
7	Operational creditors (Government Dues)	3	174403853	3	63901516	0	0	110502337	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	36236540	12	25097249	0	11139291	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	98241061	7	98241061	0	29050686	0	Annexure 9
Total		135	2074649841	100	1236363776	0	756832414	110502337	